

From : Adv.Harshvardhan Patil

To,

The Police Inspector,
Tilakwadi Police Station,
Belagavi, Karnataka.

Subject : Complaint against Miss.Kangana Ranaut for provocation, prompting enmity between different groups or class etc and so also for criminal intimidation and for intentionally insulting farming class and families like ours with an intent to provoke breach of peace and further for issuing or publishing statements conducing to public mischief etc which fact has been noticed by me in the news papers such as the New Indian Express Belagavi edition and various television news channels .

Sir,

I the undersigned who is residing at the above said address would like to submit my complaint with respect to the above cited subject matter as under,

Sir, I am belonging to a reputed farming family at Belagavi and my family both maternal as well as paternal families are owning farm lands both at Belagavi and Kolhapur respectively. Sir, my forefathers both from maternal and paternal sides are engaged in farming from time immortal and as of a custom though I am a qualified lawyer by profession I am actively involved into farming activities as it is my passion which I have inherited from my forefathers.

Sir, as the government of India has promulgated three farm laws which are being opposed by several farmers from different parts of India and which has become a bone of contention between the government and the farming community. People like Kangana Ranaut who do not possess any knowledge about farming activities and the problems faced by our farming families are involved in making unwanted and unwarranted comments on the entire farming community of India time and again. Sir, the said Kangana Ranaut who is heard to be an actress instead of sharing compassion towards the farming community is addressing them as " Terrorists " etc. Sir, yesterday on Thursday i.e on 4th February 2021 when I was reading the New Indian Express I came across an article wherein I noticed that Kangana Ranaut through her twitte

account has made, published and circulated a statement thereby addressing our farming community as " Terrorists who are trying to divide India so that China can take over our Vulnerable Broken Nation and make it a Chinese colony much like USA ". By making such statements Kangana Ranaut is trying to provoke and incite the other citizens of India to attack and assault the farming community and their families posing them to be traitors.

Sir, if her statement is read keenly or meticulously it can be seen that by addressing our Nation as " Vulnerable broken Nation " Kangana Ranaut has also insulted our Indian Armed forces and their capabilities and capacity. Sir, her statements are not only causing insult and annoyance to the farming communities and their families they are also giving cause for annoyance to our Armed forces who have kept our country secured from any so called vulnerabilities.

Sir, I most humbly urge your kind-self to take a serious note about the acts of Kangana Ranaut which has been widely published in various news papers from different publication houses and which has come across me in the Belagavi editions of news papers like The New Indian Express etc and I request your kind -self to book for her acts under Section 153, 153A, 503, 504, 505(1), 505(b), 505(c), 505(2), 506 of IPC.

Sir, I urge your kind-self to initiate an appropriate legal action against Kangana Ranaut for causing insult and annoyance to the entire farming community and our Nation as well as our Armed forces as soon as possible so that the harmony, heritage, unity, integrity, social fabric etc of our great Nation and its farmers and Armed forces is secured. Sir, I further urge your kind-self to immediately get her twitter account suspended by issuing intimation to the twitter company.

I would be much obliged if necessary action is taken against Kangana Ranaut forthwith.

Thanking you in anticipation.

Belagavi

05/02/2021

(Complainant)

Note :

Copy of News paper Belagavi Edition annexed with this complaint.